

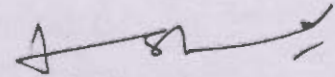
OFFICE OF THE PR. DISTRICT & SESSIONS JUDGE, SRINAGAR

ORDER No. 315

DATED; 08-02-2021

Consequent upon Hon'ble High Court of J&K communication No. 829/NG dated 2.2.2021, Special Mobile Magistrate (Traffic) Kashmir, Srinagar has been nominated for conducting Driving test of the candidates who have applied for posts of Drivers in the High Court of J&K, scheduled to be held w.e.f. 10th of Feb. 2021 to 4th of March, 2021 (Jammu province) and 8th of March, 2021 to 23rd of March, 2021 (Kashmir province).

However, to avoid inconvenience to the litigant public, the routine work of the Court of Special Mobile Magistrate (Traffic), Kashmir, Srinagar shall be attended by learned City Judge, Srinagar w.e.f 8th of Feb. 2021 to 23rd of March, 2021.



(Abdul Rashid Malik)

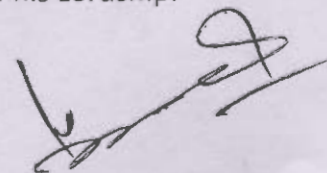
Pr. District & Sessions Judge
Srinagar

No 5047-52/PDJS/Ad-2021

Dated: 08-2-2021

Copy to:

01. Registrar General Hon'ble High Court of J&K, Jammu
02. Chief Judicial Magistrate, Srinagar for information
03. City Judge, Srinagar for information and compliance.
04. Special Mobile Magistrate (Traffic) Kashmir, Srinagar for information.
05. Secretary to Hon'ble Mr. Justice Ali Mohammad Magrey (Administrative Judge for District Srinagar) High Court of J&K for information of his Lordship.
06. System officer e-court for uploading on the site.



Chief Administrative Officer.